## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2627 TO BE ANSWERED ON 05<sup>TH</sup> AUGUST, 2025

## FARMER ID FOR PM KISAN SAMMAN NIDHI

2627. Shri Abhishek Banerjee:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the government has made registration for farmer ID mandatory for availing PM Kisan Samman Nidhi installment, if so, the details thereof;
- (b) the details and total number of farmers who have not registered themselves for the farmer's ID, State-wise;
- (c) whether the Government has planned any alternative methods for those farmers who are unable to get farmer's ID due to procedural errors such as difference of name in different documents, if so, the details thereof, and;
- (d) whether the Government has not accepted the Parliamentary Standing Committee's recommendation of increasing the funds under PM Kisan to Rs. 12,000 per annum, if so, the details thereof?

## **ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme. The Farmer ID has now been made mandatory in 14 States for new registrations under PM-KISAN.

- (b) & (c) Government has enabled different modes of enrollment of farmers in creation of State Farmers Registry. The States have created mechanisms such as Self registration, CSC mode, Operator mode (including State Agriculture and Revenue officials at field level) and Sahayak mode. To address concerns if any, during the registration of farmers the State Governments are using the above modes to raise concerns, with local administrations at District levels, for which technical provisions have been made for authorised officials at field level.
- (d) Currently, there is no proposal under consideration to increase the benefit amount under the PM Kisan Scheme.

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